

IN THE COURT OF PRL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 02.09.2020


<u>CIVIL CASES</u>			
<u>I Session</u>		<u>II Session</u>	
Sl. No	Case Nos.	Sl. No	Case Nos.
	<u>ARGUMENTS</u>		<u>ARGUMENTS</u>
1.	OS 619/2016	1.	MISC. 19/2013
2.	OS 689/2013	2.	MVC 91/2013
3.	OS 691/2013	3.	MVC 59/2014
4.	OS 705/2014	4.	MISC. 51/2014
5.	OS 559/2016	5.	MVC 17/2013
6.	MA 15/2014	6.	OS 103/2011
7.	MC 11/2018	7.	MA 27/2016
	<u>HEARING</u>	8.	OS 79/2020
8.	OS 1793/2009		<u>HEARING</u>
9.	OS 54/2010	9.	OS 1102/2009
10.	OS 189/2012	10.	OS 485/2013
	<u>EVIDENCE (Only through VC)</u>	11.	OS 349/2017
11.	OS 559/2017	12.	OS 321/2012
12.	OS 139/2012	13.	OS 583/2012
13.	OS 247/2009	14.	OS 213/2013
14.	OS 301/2014	15.	OS 465/2013
15.	OS 645/2014		

Prl. Senior Civil Judge,
Nelamangala.

NOTE:-

All advocates are requested to strictly follow **SOP dated: 27.08.2020** issued by Hon'ble High Court of Karnataka.

IN THE COURT OF II ADDL. SENIOR CIVIL JUDGE, NELAMANGALA CAUSE LIST DATED: 02.09.2020			
CIVIL CASES			
I Session		II Session	
Sl. No.	Case Nos.	Sl. No.	Case Nos.
	ARGUMENTS		ARGUMENTS
1.	OS 173/16	1.	MVC 666/2014
2.	OS 121/17	2.	MA 28/2019
3.	RA 44/16	3.	G & WC 46/2019
	HEARING		HEARING
4.	OS 281/2011	4.	FDP 2/2013
5.	FDP 18/2012	5.	MC 27/2019
6.	MVC 117/2015	6.	OS 736/2014
7.	OS 289/2015	7.	OS 341/2015
8.	OS 274/2016	8.	OS 225/2017
9.	OS 185/2019	9.	OS 464/2017
10.	OS 582/2013	10.	OS 556/2017
11.	OS 744/2014	11.	OS 241/2016
12.	LAC 55/2015	12.	MISC 27/2016
	EVIDENCE		/EVIDENCE
13.	OS 337/2014 (Only VC)	13.	OS 596/2012(Only VC)
14.	OS 159/2015 (Only VC)	14.	OS 694/2012 (Only VC)
15.	OS 143/2017 (Only VC)	15.	OS 71/2017 (Only VC)


 II Addl. Senior Civil Judge,
 Nelamangala.

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**PRL. CIVIL JUDGE AND JMFC, NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 02-09-2020**

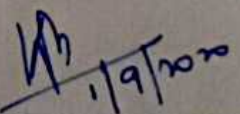
Morning Session

Afternoon Session

Sl. No	Case No	Stage	Sl. No	Case No	Stage
1	OS 35/2014	Arguments	16	CC 948/2018	Arguments
2	OS 435/2018	Arguments	17	CC 1174/2019	Arguments
3	Crl.mis 12/2017	Hearing	18	OS 469/2017	Hearing
4	OS 95/2011	Hearing	19	OS 59/2019	Hearing
5	OS 239/2014	Hearing	20	OS 85/2019	Hearing
6	OS 295/2016	Hearing	21	OS 127/2019	Hearing
7	OS 441/2016	Hearing	22	OS 163/2019	Hearing
8	OS 225/2017	Hearing	23	OS 207/2019	Hearing
9	OS 343/2017	Hearing	24	OS 229/2019	Hearing
10	OS 344/2017	Hearing	25	OS 245/2019	Hearing
11	OS 459/2017	Evidence	26	OS 480/2019	Evidence
12	OS 91/2019	Evidence	27	OS 481/2019	Evidence
13	OS 405/2019	Evidence	28	OS 515/2019	Evidence
14	Crl.mis 146/2020	Evidence	29	PCR 226/2014	Evidence
15	Crl.mis 147/2020	Evidence	30	PCR 36/2026	Evidence

Note:

Separate cancelled cases list will be notified.


Pri. Civil Judge & J M F C,
Nelamangala.

II ADDL. CIVIL JUDGE AND JMFC NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 02-09-2020

Morning Session

Afternoon Session

Sl. No	Case No.		Stage	Sl.No.	Case No.		Stage
1.	OS	167/2003	Argument	16	OS	206/2017	Argument
2	OS	443/2008	Argument	17	OS	143/2018	Argument
3	OS	347/2016	Argument	18	OS	517/2009	Hearing
4	OS	90/1996	Hearing	19	OS	519/2009	Hearing
5	OS	74/2006	Hearing	20	OS	518/2009	Hearing
6	OS	257/2008	Hearing	21	OS	524/2009	Hearing
7	OS	45/2009	Hearing	22	OS	190/2011	Hearing
8	OS	414/2009	Hearing	23	OS	293/2011	Hearing
9	OS	125/2015	Hearing	24	OS	393/2013	Hearing
10	OS	149/2015	Hearing	25	OS	275/2014	Hearing
11	CC	61/2018	Evidence	26	CC	1861/2014	Evidence
12	CMIS	259/2019	Evidence	27	CC	1867/2014	Evidence
13	CMIS	342/2019	Evidence	28	CC	1829/2016	Evidence
14	PCR	12/2020	Evidence	29	CC	281/2016	Evidence
15	OS	14/2014	Evidence	30	PCR	162/2020	Evidence

[Signature] 2/9/20
 II Addl. Civil Judge & JMFC
 Nelamangala

- Note:1. All advocates are requested to strictly follow SOP dated 27-08-2020 issued by Hon'ble High Court of Karnataka
2. Separate cancelled cause list will be notified.